

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No. 112**

**CP (IB) No.199/vol./Chd/Pb/2023**

**IN THE MATTER OF:**

Surya Entertainment Pvt. Ltd  
(Voluntary Liquidation)

...Petitioner

**Under Section: 59, IBC 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**SH. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

For the Petitioner : Mr. Nahush Jain, Advocate

**ORDER**

The Report of ROC has been filed vide Diary No. 02374/3 dated 18.10.2023, Amended Memo of Parties has been filed by learned counsel for the Petitioner vide Diary No. 02374/1 dated 22.08.2023, Affidavit of Service has been filed by learned counsel for the Petitioner vide Diary No. 02374/2 dated 10.10.2023. All are taken on record. List on 12.03.2024.

**Sd/-**  
**(L.N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(HARNAM SINGH THAKUR)**  
**MEMBER(J)**

Preeti